

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 21<sup>st</sup> December, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
2.	Original Application No. 150/2017 (CZ)	Abhijeet Dutta Roy Vs Union of India & 7 Ors.	Mr. Ayush Dev Bajpai, Adv.	
3.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
4.	Appeal No. 07/2017(CZ) <b>(M.A.No.117/18)</b>	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
<b>FOR COMPLIANCE</b>				
5.	<b>Original Application No. 308/2014 (CZ)</b>	<b>Amarnath Agarwal Vs. Union of India &amp; 3 Ors.</b>	<b>Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.</b>	
6.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	
7.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 21-12-2018 shall be adjourned to 30-01-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)